

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 944
TO BE ANSWERED ON 06/02/2026

EMPLOYMENT AND CREATION OF ASSETS UNDER MGNREGS

944 Shri Mukul Balkrishna Wasnik:

Will the Minister of Rural Development be pleased to state:

- (a) the details regarding mandays created, persons employed, wages paid and assets created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since 2020, State-wise and year-wise;
- (b) whether any irregularities were found in the implementation of MGNREGS;
- (c) if so, the details of such irregularities, and;
- (d) whether any accountability was fixed and persons penalized for such irregularities; and
- (e) if so, the details thereof State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): State/UTs and year-wise details of persons who availed employment, person days generated, works completed, and fund released for the wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from 2020-21 to the current financial year 2025-26 (as on 02.02.2026) are given at **Annexure-I**.

(b) to (e): Implementation of Mahatma Gandhi NREGS is primarily the responsibility of the concerned State/UT Governments. However, several interventions have been put in place by the Central Government to ensure maintenance of transparency and accountability and proper utilization of funds while implementing the scheme. The Ministry regularly reviews the performance of the States/UTs with respect to the proper implementation of the scheme through various forums such as Performance Review Committee meetings, Mid-term Reviews, Common Review Missions, National Level Monitors, Empowered Committee meetings, Monthly Reviews etc. In addition to the same, Special Monitoring Teams are also deployed to States/UTs to conduct spot inspections of worksites.

Additionally, as per the mandates of section 17 of the Mahatma Gandhi NREGA, 2005, the Gram Sabha is required to conduct social audit of all the works taken up under the scheme within the Gram Panchayat. For this Social Audit Unit (SAU), an independent organisation facilitates conduct of social audit by Gram Sabha. Further, Ombudspersons are also required to be positioned in every District for receiving and redressal of grievances/ complaints.

As reported by the Social Audit Units (SAUs), a total of 11,15,619 cases have been reported during social audits across the country, with issues broadly categorised under Financial Misappropriation, Financial Deviation, Process Violation and Grievance.

States/UTs-wise details of actions taken against the issues raised by SAU under Mahatma Gandhi NREGS during the financial year 2015-16 to current financial year 2025-26 (as on 03.02.2026) is given at **Annexure-II**.

Further, in the Financial Year 2025–26, special monitoring visits were conducted in 55 districts across 25 States/UTs, during which around 1100 worksites were inspected by the Central Monitoring Teams. The irregularities observed during monitoring visit include:

- Absence of works on the ground despite records showing execution,
- Execution of non-permissible works,
- Financial irregularities and improper documentation,
- Splitting of works into smaller parts to obtain approvals from lower-level authorities,
- Engagement of contractors/sub-contracting in violation of the Act,
- Bypassing mandatory procurement procedures such as single-vendor/single-tender procurement,
- Instances of fake or inactive job cards and manipulated muster rolls,
- Creation of incomplete or poor-quality assets not aligned with local development needs.

The Reports of the Special Monitoring Teams have been shared with concerned State/UT Government for initiating appropriate action including recovery of misappropriated funds, disciplinary proceedings against erring officials, and lodging of FIRs wherever required.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 944 dated 06.02.2026.

State and year-wise details of persons who availed employment under Mahatma Gandhi NREGS from 2020-21 to the current financial year 2025-26 (as on 02.02.2026). (Figure in lakh)							
Sl. No.	State / UT	Persons who availed employment					2025-26
		2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	79.52	77.37	75.99	75.43	75.23	65.46
2	Arunachal Pradesh	2.44	2.79	2.88	2.82	3.11	3.42
3	Assam	35.73	39.88	34.30	33.48	26.35	19.86
4	Bihar	58.15	54.12	57.75	53.84	56.19	53.16
5	Chhattisgarh	60.18	55.06	47.19	44.14	44.84	32.30
6	Goa	0.04	0.03	0.04	0.02	0.03	0.02
7	Gujarat	19.32	18.44	16.31	15.12	13.06	9.74
8	Haryana	6.51	5.70	4.41	5.24	4.79	3.67
9	Himachal Pradesh	8.92	9.96	8.81	9.49	10.26	6.97
10	Jammu And Kashmir	11.28	10.85	9.89	9.93	10.56	9.88
11	Jharkhand	32.04	30.99	24.97	25.59	23.11	24.79
12	Karnataka	56.69	63.61	53.16	54.02	51.71	38.34
13	Kerala	18.83	18.99	17.59	16.62	15.40	13.51
14	Ladakh	0.38	0.37	0.39	0.37	0.37	0.37
15	Madhya Pradesh	105.31	95.69	75.50	63.73	57.73	56.08
16	Maharashtra	31.10	36.88	37.06	41.28	51.12	56.82
17	Manipur	6.04	5.94	3.75	5.03	5.66	5.58
18	Meghalaya	7.52	7.31	6.45	6.29	5.45	5.17
19	Mizoram	2.23	2.14	2.19	2.11	2.11	2.18
20	Nagaland	4.19	4.64	4.91	4.68	2.16	2.76
21	Odisha	62.15	55.53	51.75	49.91	33.77	33.45
22	Punjab	11.84	10.72	10.18	10.16	9.85	8.68
23	Rajasthan	110.98	100.86	88.07	86.97	77.23	55.64
24	Sikkim	0.77	0.75	0.71	0.70	0.69	0.60
25	Tamil Nadu	78.53	79.96	75.79	79.39	74.34	60.35
26	Telangana	54.29	48.78	45.45	40.62	42.44	30.83
27	Tripura	8.33	8.53	8.20	8.43	8.14	7.50
28	Uttar Pradesh	116.03	95.44	83.68	81.28	75.83	59.38
29	Uttarakhand	9.09	7.92	6.81	6.38	5.75	4.21
30	West Bengal	118.26	111.22	20.20	0.09	0.00	0.00
31	Andaman And Nicobar	0.095	0.057	0.054	0.050	0.035	0.020
32	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00	0.02188	0.10496	0.08332
33	Lakshadweep	0.00075	0.00024	0.00101	0.00077	0.00	0.00
34	Puducherry	0.53	0.41	0.46	0.59	0.50	0.50
	Total	1117.31	1060.92	874.89	833.84	787.92	671.32

State and year-wise details of persondays generated under Mahatma Gandhi NREGS from 2020-21 to the current financial year 2025-26 (as on 02.02.2026). (Figure in lakh)

Sl. No.	State / UT	Persondays generated					
		2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	2585.84	2414.79	2395.36	2554.92	2422.82	1671.12
2	Arunachal Pradesh	127.97	158.69	151.06	160.35	204.34	165.81
3	Assam	911.53	915.85	786.74	874.22	711.38	455.35
4	Bihar	2261.26	1802.75	2364.32	2205.06	2498.06	1911.39
5	Chhattisgarh	1840.90	1692.26	1324.97	1276.61	1323.54	762.04
6	Goa	1.10	0.95	0.94	0.43	0.76	0.50
7	Gujarat	482.29	568.01	465.99	492.75	431.26	279.49
8	Haryana	179.62	146.39	96.46	123.11	117.92	67.43
9	Himachal Pradesh	336.19	370.94	307.89	344.31	395.31	198.52
10	Jammu And Kashmir	407.01	406.18	308.68	374.73	409.33	374.45
11	Jharkhand	1175.90	1132.19	914.85	1097.13	1009.38	1002.03
12	Karnataka	1480.27	1632.10	1257.76	1384.54	1311.37	739.02
13	Kerala	1023.00	1059.66	965.78	994.59	907.54	650.84
14	Ladakh	21.30	19.27	19.56	20.24	22.19	20.82
15	Madhya Pradesh	3417.88	2998.50	2258.98	1995.58	1896.64	1653.45
16	Maharashtra	679.35	825.29	787.84	1159.94	1621.22	1299.90
17	Manipur	330.52	303.31	73.87	146.06	244.62	209.57
18	Meghalaya	383.70	393.63	289.22	324.90	320.99	236.21
19	Mizoram	198.64	200.76	201.59	192.71	197.75	169.21
20	Nagaland	180.11	192.58	196.81	178.72	93.81	99.21
21	Odisha	2080.75	1977.63	1850.87	1828.26	1192.98	1098.58
22	Punjab	376.75	331.43	321.14	350.80	314.01	212.20
23	Rajasthan	4605.35	4242.67	3571.33	3751.60	3166.14	1750.90
24	Sikkim	37.34	34.34	32.46	34.32	33.85	22.70
25	Tamil Nadu	3339.46	3457.26	3346.55	4087.02	3061.10	1480.86
26	Telangana	1579.53	1457.93	1218.66	1208.58	1222.87	575.30
27	Tripura	437.22	426.18	334.55	370.49	353.37	241.39
28	Uttar Pradesh	3929.98	3254.86	3112.00	3452.09	3363.93	2148.50
29	Uttarakhand	303.60	243.18	206.40	196.87	189.98	99.79
30	West Bengal	4140.17	3642.26	378.75	1.65	0.00	0.00
31	Andaman And Nicobar	2.61	1.13	1.29	1.24	0.88	0.42
32	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00	0.41	2.99	2.29
33	Lakshadweep	0.02	0.01	0.05	0.04	0.00	0.00
34	Puducherry	10.57	6.15	8.30	21.89	10.78	11.50
	Total	38867.71	36309.12	29551.02	31206.14	29053.09	19610.80

State and year-wise details of works completed under Mahatma Gandhi NREGS from 2020-21 to the current financial year 2025-26 (as on 02.02.2026).

Sl. No.	State / UT	Number of works completed					
		2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	609092	325907	374598	670671	343586	329883
2	Arunachal Pradesh	3158	3767	2158	3296	4559	3715
3	Assam	131860	127704	264432	586118	830260	226234
4	Bihar	980332	1290540	1087468	629974	459763	716848
5	Chhattisgarh	237069	214354	180784	249584	416018	663462
6	Goa	230	208	94	30	420	101
7	Gujarat	146859	99632	173214	197654	309546	152010
8	Haryana	21465	26499	9177	10280	23459	11209
9	Himachal Pradesh	77047	88595	107622	80727	161186	123172
10	Jammu And Kashmir	67370	85375	202639	124767	181770	29248
11	Jharkhand	497146	540442	717170	686873	395810	345674
12	Karnataka	413503	560705	791382	918873	970550	321951
13	Kerala	198869	189193	272304	302882	293834	139656
14	Ladakh	653	1839	8725	14820	9551	4729
15	Madhya Pradesh	726095	700182	1046746	777929	484693	546792
16	Maharashtra	262393	232561	354462	337759	435710	556367
17	Manipur	15533	10001	1827	9400	11520	8214
18	Meghalaya	26258	14259	11941	20886	54811	38757
19	Mizoram	24083	22818	16213	17398	25598	20932
20	Nagaland	3310	2643	1405	4893	3927	1888
21	Odisha	426368	404635	449525	316352	650728	350214
22	Punjab	35887	52448	52023	62570	62324	27026
23	Rajasthan	403133	333824	394336	289218	361545	225598
24	Sikkim	5478	6288	6783	4700	5712	4596
25	Tamil Nadu	419448	487920	568121	606665	363373	322319
26	Telangana	508847	740253	230770	216865	191684	104362
27	Tripura	79091	69741	161720	141110	179245	55431
28	Uttar Pradesh	617973	1071181	1288223	1018585	1627279	700388
29	Uttarakhand	58774	41584	106740	81783	85825	38096
30	West Bengal	1341284	1231331	549899	21788	2767	52964
31	Andaman and Nicobar	350	527	244	438	357	196
32	Dadra & Nagar Haveli & Daman & Diu	0	0	0	0	3270	838
33	Lakshadweep	0	27	15	6	3	6
34	Puducherry	777	538	608	643	632	375
	Total	8339735	8977521	9433368	8405537	8951315	6123251

State and year-wise details of fund released for the wage component under Mahatma Gandhi NREGS from 2020-21 to the current financial year 2025-26 (as on 02.02.2026). (Rs. in crore)

Sl. No.	States/UTs	2025-26 (as on 31.01.2026)	2024-25	2023-24	2022-23	2021-22	2020-21
1	Andhra Pradesh	5223.60	6033.82	5629.31	5118.93	5270.54	6273.13
2	Arunachal Pradesh	486.83	400.68	283.19	352.14	326.09	224.89
3	Assam	1467.83	1556.59	1943.17	1831.4	2126.41	2154.95
4	Bihar	6493.32	4796.51	4284.17	5024.83	3539.93	4756.87
5	Chhattisgarh	2318.20	2559.62	2088.35	2381.67	2849.06	3362.94
6	Goa	2.76	2.30	0.88	3.75	0.24	2.34
7	Gujarat	814.03	1101.01	1000.81	1011.03	1159.92	1066.02
8	Haryana	371.08	395.17	357.77	306.35	461.95	600.89
9	Himachal Pradesh	672.03	789.34	597.66	656.13	743.4	736.75
10	Jammu & Kashmir	1054.26	901.72	725.61	704.37	867.93	810.49
11	Jharkhand	2740.85	2411.13	2249.64	2196.3	2238.73	2399.42
12	Karnataka	2921.89	4194.51	3794.71	3793.51	4680.81	4251.44
13	Kerala	2617.70	2450.67	2953.63	2935.75	3030.03	3356.22
14	Madhya Pradesh	4143.31	4264.64	3640.64	4541.45	5569.66	6419.71
15	Maharashtra	4752.78	3172.01	1947.47	1744.29	1670.9	1351.62
16	Manipur	761.87	540.21	0	757	553.65	596.26
17	Meghalaya	854.06	749.99	577.41	670.25	897.76	974.97
18	Mizoram	504.51	582.61	447.58	420.13	464.11	501.75
19	Nagaland	305.11	137.50	422.93	573.06	311.26	263.61
20	Odisha	3057.49	2651.55	3930.67	3743.86	4321.9	4219.2
21	Punjab	869.52	934.99	928.24	883.11	913.08	1021.25
22	Rajasthan	5174.18	6211.10	6490.07	6757.26	7793.29	8097.76
23	Sikkim	77.20	74.49	75.7	70.46	74.38	80.75
24	Tamil Nadu	5836.61	5984.03	10191.64	7469.9	7358.88	6958.79
25	Telangana	1754.82	2782.79	1785.29	2027.44	2680.23	2634.34
26	Tripura	627.94	717.53	724.3	672.17	822.16	904.4
27	Uttar Pradesh	7080.65	6544.99	7176.97	6551.57	6644.45	7817.58
28	Uttarakhand	311.91	431.72	384.98	433.61	503.45	713.17
29	West Bengal	**	**	**	**	5645.91	9397.68
30	Andaman & Nicobar	2.01	3.11	0	8	5.62	5.81
31	Lakshadweep	0.00	0.32	0	0	0.1	0.5
32	Puducherry	38.72	38.8	50.39	20.65	14.11	24.44
33	Ladakh	56.10	62.96	44.66	42.3	42.48	22.49
34	Dadra & Nagar Haveli & Daman & Diu	7.40	8.66	0	1	0	0

** As per provisions under Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance of directives of the Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.

Annexure-II

Annexure referred to in reply to parts (b)to(e) of Rajya Sabha Unstarred Question No. 944 dated 06.02.2026.

States/UTs-wise details of action taken against the issues raised by SAU under Mahatma Gandhi NREGS during the financial year 2015-16 to current financial year 2025-26 (as on 03.02.2026 (as per NREGASoft)

Sl.no.	State/UT	Number of FIRs filed	Number of employees fined/ levied penalty	Number of employees censured/warned	Number of employees suspended	Number of employees terminated	Total amount recovered, so far under Financial Misappropriation (Rs. In lakhs)
1	Andhra Pradesh	12	10484	44373	669	967	₹2,716.56
2	Arunachal Pradesh	0	0	103	0	0	₹37.68
3	Assam	0	2	3211	0	12	₹15.54
4	Bihar	0	13	548	0	0	₹377.77
5	Chhattisgarh	4	631	1006	9	5	₹2,535.71
6	Goa	0	0	0	0	0	₹0.00
7	Gujarat	0	0	46	0	0	₹0.44
8	Haryana	1	0	480	0	4	₹0.07
9	Himachal Pradesh	7	731	8703	3	57	₹283.61
10	Jammu And Kashmir	0	1653	7611	1	4	₹144.94
11	Jharkhand	4	13616	151	0	2	₹1,598.87
12	Karnataka	4	1347	5921	4	201	₹4,292.55
13	Kerala	6	6	30	0	0	₹155.81
14	Ladakh	0	0	0	0	0	₹0.00
15	Madhya Pradesh	2	908	6795	6	7	₹528.37
16	Maharashtra	40	10	1058	0	6	₹104.09
17	Manipur	0	1	924	0	2	₹35.32
18	Meghalaya	1	0	97	0	12	₹3.24
19	Mizoram	0	0	161	0	8	₹16.18
20	Nagaland	0	163	112	4	8	₹54.43
21	Odisha	3	1343	44476	6	32	₹568.49
22	Punjab	0	137	4958	1	14	₹205.49
23	Rajasthan	0	2	470	0	0	₹396.53
24	Sikkim	1	2	289	0	3	₹205.53
25	Tamil Nadu	3	1053	449	2	18	₹13,201.60
26	Telangana	13	20143	268581	314	346	₹596.33
27	Tripura	0	0	11	1	1	₹204.03
28	Uttar Pradesh	5	386	96090	39	115	₹1,289.60
29	Uttarakhand	0	301	2671	1	1	₹38.03
30	West Bengal	7	1	8112	54	29	₹28.14
31	Andaman And Nicobar	0	0	0	0	0	₹0.00
32	Dn Haveli And Dd	0	0	0	0	0	₹0.00
33	Lakshadweep	0	0	0	0	0	₹0.00
34	Puducherry	0	0	0	0	0	₹0.00
